

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 302
CP-144(ND)/2016

IN THE MATTER OF:

Montreaux Resorts (P) Ltd. & ors. Applicant/Petitioner
v.
Ascot Hotels & Resorts Ltd. & Ors. Respondent

Order under Section 241-242

Order delivered on 29.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN,
HON'BLE ACTG. PRESIDENT

SH. NARENDER KUMAR BHOLA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant Mr. Deepak Khosla, Adv.
For the respondent Mr. Jay Savla, Sr. Adv. with Mr. Anand
Mishra, Advs.

ORDER

List on 10.08.2021.


(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

29.07.2021
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